

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 165 of 2013,
Appeal No. 176 of 2013 and
Appeal No. 314 of 2013

Dated : 2nd May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 165 of 2013

Ugar Sugar Works Ltd. ... Appellant(s)

Versus

Govt. of Karnataka & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Shubhranshu Padhi
Mr. Prabhuling Navadgi

Counsel for the Respondent(s): Mr. Sanjay Sen
Mr. M.G. Ramachandran
Mr. Anand K.Ganesan
Mr. Swapna Seshadri
Ms. Mandakini Ghosh for R.3- 5,
7-10

Appeal No. 176 of 2013

Himatsingka Seide Ltd. ... Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. George Cheriyan
Mr. S. Siva Sangarane
Mr. R. Kanchana
Mr. Uttam Cheriyan

Counsel for the Respondent(s): Mr. Sanjay Sen
Mr. M.G. Ramachandran
Mr. Anand K.Ganesan
Mr. Swapna Seshadri
Ms. Mandakini Ghosh for R.3,
5,16

Appeal No. 314 of 2013**M/s Star Metallics & Power Pvt. Ltd. ... Appellant(s)****Versus****The Govt. of Karnataka & Ors. ... Respondent(s)****Counsel for the Appellant(s):** Mr. Chandrashekar S.**Counsel for the Respondent(s):** Mr. Sanjay Sen
Mr. M.G. Ramachandran
Mr. Anand K.Ganesan
Mr. Swapna Seshadri
Ms. Mandakini Ghosh for R.3, 5,
6 & 9**ORDER**

Mr. Sanjay Sen, Learned Senior Counsel appearing for the Respondents has finished his arguments in all the Appeals. Mr. Chandrashekhar S., Learned Counsel for the Appellant in Appeal No.314 of 2013 have filed the Written Submissions after serving copy on the other side today.

Post the matter for further hearing on **10.07.2014** .

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Pr/js